

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1938
ANSWERED ON:08.03.2006
SPECIAL ECONOMIC PACKAGE FOR STATES
Adhalrao Patil Shri Shivaji;Murmu Shri Hemlal

Will the Minister of PLANNING be pleased to state:

- (a) whether the Union Government has received any proposals from various State Governments particularly from Bihar, Jharkhand and Maharashtra relating to special economic package and the upgradation of the State;
- (b) if so, the details thereof, State-wise;
- (c) the total amount and the special packages sanctioned and released by the Union Government during the last three years till date, State-wise;
- (d) The existing norms/criteria for upgradation classification of the States for allocation of special funds; and
- (e) The steps being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) & (b): The proposals for Special Economic Package for up gradation has been received from the following States:

Name of State	Amount requested
Uttar Pradesh	Rs. 18,230.00 crores
Uttranchal	Rs. 130.54 crores
Chhattisgarh	Rs. 1435.00 crores
Madhya Pradesh	Not specified
Orissa	Rs. 13096.00 crores
Jharkhand	Rs. 38961.00 crores
Punjab	Rs. 2040.00 crores

(c) to (e): Government of India generally does not release funds for state-specific special economic packages. However, state-specific need-based special dispensations are made as and when warranted through existing programmes / schemes under the Annual / Five Years Plans. Accordingly, there is no scheme or structure or any fixed criteria in the Planning Commission under which `Special Economic Package` for States is approved.